

ITEM NO.38

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court Of Judicature At Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

WITH
 SLP(C) No. 17972/2022 (XI)

IA No. 144582/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 144580/2022 - EXEMPTION FROM FILING O.T.

IA No. 162757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 26-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
 HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Sunil Kumar Sharma, AOR
 Mr. Sudipto Pal, Adv.
 Mr. Sudipto K Pal, Adv.

For Respondent(s) Mr. V. Giri, Sr. Adv.
 Mr. Sidharth Dave, Sr. Adv.
 Mr. Rajat Juneja, Adv.
 Mr. Deeptanshu Jain, Adv.
 Mr. Rajesh P., AOR

Ms. Preetika Dwivedi, AOR

Mr. Ravindra Kumar, Sr. Adv.
 Ms. Tulika Mukherjee, AOR
 Ms. Aastha Shrestha, Adv.
 Ms. Ekta Bharati, Adv.

Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Aakash Sirohi, AOR
Mr. Indra Lal, Adv.
Mr. Rudra Pratap, Adv.
Mr. Tushar Randhawa, Adv.
Mr. Rahul Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21.11.2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR